

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2188
ANSWERED ON:12.08.2011
KROWAN AND PAHADI KHOPA TRIBES
Yadav Shri Madhusudan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of Central schemes for the upliftment of Krowan and Pahadi Khoba tribes dwelling in the hills of the newly created Chattisgarh State;
- (b) the total amount sanctioned, released and spent by the Ministry under such schemes during the last three years, tribe-wise; and
- (c) the efforts made so far for documentation of `Prakshas` and other cultural heritages of these tribes?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) The Ministry of Tribal Affairs is implementing schemes for the integrated socio-economic development of all the Scheduled Tribes and PTGs in the country. There is no tribe-specific scheme. The names of the schemes are at Annexure-I.
- (b) The funds are released to the State-Governments/UT Administrations and other implementing agencies for the identified activities under these schemes and not tribe-wise. Hence, no tribe-wise information is maintained. The details of funds sanctioned/ released and utilised in respect of the major schemes during the last three years are at Annexure-II.
- (c) No documentation of Prakshas and other cultural heritages of Krowan and Pahadi Khoba tribes dwelling in the hills of the newly created Chattisgarh State has been done.